

**Export of Kangra Tea**

\*82. **Shri Hem Raj:** Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the export of Kangra tea from the Amritsar market has been halted during and after the Pakistani aggression and the Kangra tea planters have been put to great hardship as a result thereof; and

(b) if so, the steps proposed to be taken in the matter?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) The possibilities of exporting Kangra Tea to Afghanistan either by air, or by sea from Bombay via Iran, as suggested by the Tea Trade concerned, are being explored by the Tea Board.

**Supply of Non-ferrous Metals**

\*83. **Shri J. B. S. Bist:**  
**Shri Basumatari:**

Will the Minister of Steel and Mines be pleased to state:

(a) whether in view of the limited indigenous sources of supply of non-ferrous metals, particularly lead and zinc and their importance for defence industries, any steps are being taken to conserve their supplies; and

(b) if so, the nature of the measures taken?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) and (b). An order was issued on 14th September, 1965 under Rule No. 125 of the Defence of India Rules 1962 viz., the Scarce Industrial Materials (Control) Order, 1965. The Order at present covers copper, lead, tin and zinc. According to this Order all persons holding stocks of these metals are required to declare their stocks. Sale, transfer or utilisation of these metals is prohibited under the Order except in accordance with a permit issued

by the Controller appointed for the purposes by the Central Government.

The stocks of these metals reported to the Controller in accordance with the Order, will be allowed to be used with due regard to the requirements of defence and essential industries.

**पाकिस्तान के साथ व्यापार**

\*85. **श्री बागड़ी :**  
**श्री मधु लिनये :**  
**श्री रामसेवक यादव :**

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) चालू वर्ष में अब तक भारत ने (1) पाकिस्तान से कितने मूल्य के सामान का आयात, तथा (2) कितने मूल्य के सामान का उसे निर्यात किया ;

(ख) क्या दोनों देशों के बीच संघर्ष के कारण भारत-पाकिस्तान व्यापार पर प्रभाव पड़ा है ; और

(ग) यदि हाँ, तो कहाँ तक ?

वाणिज्य मंत्री (श्री मनमोहन शाह) :

(क) जनवरी से जुलाई, 1965 की अवधि में पाकिस्तान से आयात की गई वस्तुओं का मूल्य 1232 लाख रु० था जब कि उन्हीं अवधि में भारत से पाकिस्तान को निर्यात की गई वस्तुओं का मूल्य 639 लाख रु० था ।

(ख) और (ग). भारत और पाकिस्तान के व्यापार का बोध वहाँ 1964-65 में 26 करोड़ रु० रहा था वहाँ वह 10 सितम्बर, 1965 से बिल्कुल समाप्त हो गया है ।

**Rly. Employees killed during Indo-Pak. conflict**

\*86. **Shri Yashpal Singh:**  
**Shri Rameshwar Tanti:**  
**Shri Himatsingka:**  
**Shri P. R. Chakraverti:**  
**Shri P. C. Beroiah:**  
**Shri B. K. Das:**

Shri R. S. Pandey:  
 Shri Buta Singh:  
 Shri Onkar Lal Berwa:  
 Shri Jashvant Mehta:  
 Shri Ram Harkh Yadav:  
 Shri Basappa:  
 Shri M. L. Dwivedi:  
 Shri S. C. Samanta:  
 Shri S. N. Chaturvedi:  
 Shri Parashar:  
 Shri Hukam Chand  
 Kachhavaia:  
 Shri R. Barua:  
 Shri Rajdeo Singh:  
 Shri Priya Gupta:  
 Shri Brij Raj Singh:

Shri Himatsingka:  
 Shri Seahyan:  
 Shri Linga Reddy:  
 Shri Hari Vishnu Kamath:  
 Shri Karni Singhji:  
 Shri Yashpal Singh:  
 Shri Bagri:  
 Shri Madhu Limaye:  
 Shri M. L. Dwivedi:  
 Shri Subodh Hansda:  
 Shri S. C. Samanta:  
 Shri S. N. Chaturvedi:  
 Shrimati Tarkeshwari Sinha:  
 Shri K. N. Tiwary:  
 Shri Brij Raj Singh:  
 Shri Onkar Lal Berwa:  
 Shri Gokaran Prasad:  
 Shri M. R. Krishna:

Will the Minister of Railways be pleased to state:

(a) the number of Railwaymen who lost their lives while on duty and the value of Railway property damaged during the present conflict with Pakistan; and

(b) the action being taken to look after the families of these Railwaymen?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) 20 Railwaymen were killed and Railway property worth Rs. 1,45,851/- was damaged.

(b) Each family of persons who lost their lives on duty of the Railways was paid Rs. 500/- as *ex-gratia* payment and Rs. 2000/- as assistance from the Railway Minister's Welfare and Relief Fund/Staff Benefit Fund, in addition to payment of compensation ranging from Rs. 3600/- to Rs. 7000/-. Payment of settlement dues/family pension and other donations received from members of Railway staff has also been made. In each individual case, the payment varies from Rs. 6424/- to Rs. 15953/-. The widows/dependents are also being provided suitable jobs on the Railway.

#### Small Car Project

\*87. Shri Basappa:  
 Shri P. R. Chakraverti:  
 Shri P. C. Borooah:  
 Shri Rameshwar Tanti:

Will the Minister of Industry and Supply be pleased to refer to the reply given to Starred Question No. 560 on the 10th September, 1965 and state:

(a) whether the proposal to start a Small Car Project in Mysore State has taken any definite shape; and

(b) if so, in what way?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) Not yet, Sir.

(b) Does not arise.

#### Coal Production in the Fourth Plan

\*88. Shri P. R. Chakraverti:  
 Shri P. C. Borooah:  
 Shri Kapur Singh:  
 Shri P. K. Deo:  
 Shri Solanki:  
 Shri Narasimha Reddy:

Will the Minister of Steel and Mines be pleased to state:

(a) whether Government have made final assessment of coal production targets for the Fourth Plan in consultation with coal-consuming industries;

(b) the overall demand for non-coking coal and blendable coal, including export potentials; and

(c) the steps taken to boost up coal economy, with special reference to the disposal of low-grade coal?